

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5113
TO BE ANSWERED ON 24.03.2026**

ACCESS OF SCHOLARSHIP

5113. SHRI ZIA UR REHMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of issues relating to access to scholarships, rehabilitation services and welfare schemes for Scheduled Castes, OBCs and persons with disabilities in Western Uttar Pradesh;
- (b) if so, the details of steps taken to ensure effective implementation of social justice schemes in the region;
- (c) whether similar implementation challenges exist in other States of the country; and
- (d) if so, the details of national initiatives undertaken to strengthen social justice and empowerment measures across in the country?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (d): The mandate of the Ministry of Social Justice and Empowerment (MoSJE) is welfare of the poorest households of the Socially, Educationally and Economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes (OBCs), Senior Citizens, Victims of Alcoholism and Substance Abuse, Sanitation Workers, Transgender Persons, persons engaged in the act of begging, De-notified, Nomadic, and Semi-Nomadic Tribes (DNTs). Department implements various welfare schemes across India including Western Uttar Pradesh.

For successful implementation of the Schemes, Government undertakes steps like Monitoring by Programme Monitoring Unit (PMU), mandatory submission of audited statement of accounts and Utilization Certificates and periodic review by holding meetings at National level, State level, District level and field visits.

Ministry also undertakes periodic review of the implementation of the Schemes through third party evaluation studies. Ministry has also takes various steps such as advertisements in National and Regional Newspapers, running Social Media campaigns, follow up with State Governments /Administration of Union Territories.
